

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 85 of 2010 &
58, 59, 84 & 99 of 2011**

Dated: 1st February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

N.T.P.C.

.... Appellant (s)

Versus

C.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Sneha Venkataramani

Counsel for Respondent (s): Mr. Pradeep Misra &
Mr. Shashank Pandit
(in Appeal Nos.59, 84/11 & 85 of 2010)
Ms. Suparna Srivastava for R.5
(in Appeal Nos.58 of 2011)
Mr. R.B. Sharma for R.3 to 5 & R.18
(in Appeal Nos. 84 & 99 of 2011)
Mr. Manoj Dubey for R.2 (58/11) and
for R.13 (99/11)

ORDER

At the request of the learned counsel for the Appellant,
post the matter on **03.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/Vs